

# Declaration or Assets and Liabilities

Year 2025

I, PRERNA SHILPA son/daughter/wife of Sri Aashish Ramjan  
aged 32 Years, belonging to BIHAR VIDHAN SABHA, Patna  
service and presently working as Assistant Section Officer given

herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	60,000/-	Declared by himself as a			
(iii)	Bonds, Debentures and shares in Companies		Central govt			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2 LIC Policy - 821662980 821907751 82915101	-mont employee			
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	200 gm (Gold) 1000 gm (Silver)				
(vii)	Other assets, such as values of claims / interests	~ 2 Lakh				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\*  
Dependant here means a person substantially dependent on the income of the employee.

*Prerna Shilpa*



**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	LTC Housing Finance Ltd. Gurgaon	~ 23,00,000 / ~ 8,00,000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

*Ravina Shilpa*



	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - GIIIS 6083R	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

**C Personal Detail**

GPF/CPF/PRAN No.

:-

110164056416

Gender

:-

F (M/F)

Date of Birth

:-

22011993 (DD/MM/YYYY)

Class/Group

:-

B (A/B/C)

Cadre

:-

B.L.A. Secretariat Service (Assistant)

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

GAYA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Prerna Shilpa

Name of Employee: PRENASHILPA

Designation: Assistant

Department: Suchma & Vividh Shiksha

Place:

PATNA

Date:

17-02-25

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Prerna Shilpa